

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 2882/2024

(Arising out of impugned final judgment and order dated 03-10-2023 in CRLA No. 2704/1985 passed by the High Court Of Judicature At Allahabad)

KAMLA KANT SHUKLA

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No.100701/2024-CONDONATION OF DELAY IN FILING and IA No.100702/2024-EXEMPTION FROM FILING O.T. and IA No.100704/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS and IA No.100700/2024-PERMISSION TO FILE ADDL.DOCUMENTS/FACTS/ANNEXURES)

Date : 03-05-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA

HON'BLE MR. JUSTICE PRASANNA BHALACHANDRA VARALE

For Petitioner(s) Mr. V K Shukla, Sr. Adv. (NP)
Mr. Shailendra Mani Tripathi, Adv.
Mr. Chand Qureshi, AOR
Mr. Vishal Kumar, Adv.
Ms. Deepanshi Gupta, Adv.
Ms. Sapna Sharma, Adv.
Mr. Dewashish Vishwakarma, Adv.
Mr. Santosh Anandrao Jadhav, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice, returnable on 26.07.2024.

(NIRMALA NEGI)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
COURT MASTER (NSH)